

(10)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER : CA/ /2014
PETITION NUMBER : TCP/36/2016
NAME OF THE PETITIONER(S) : G.L. Consultants Private Limited
NAME OF THE RESPONDENT(S) : Q.A. Software India Private Limited & 5 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. T.K. Bhaskar
Priyadarshini
Alkesh
Keceth.

counsel for Petitioner.

2. NAVKUN KUMAR
MURTHI

COUNSEL FOR
RESPONDENTS

H. Naveen

ORDER

Counsel for Petitioner present and stated that the matter is likely to be settled. He prayed time to submit final outcome. At request, time is enlarged. Put up on 30.08.2017 at 10.30 A.M.

(K. ANANTHA PADMANABHASWAMY)
MEMBER (JUDICIAL)